No. X-1603/2025

NOTIFICATION BY THE HIGH COURT OF JUDICATURE AT BOMBAY
(for insertion in the Maharashtra Government Gazette,
Part – IV -C, Central Section)

In supersession of the Notification dated 22.12.2025, it is hereby notified for the information of the learned members of the Bar and parties appearing in-person that the Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges to hear urgent Judicial matters during the ensuing Christmas Vacation commencing from **Thursday, the 25th December 2025 to Friday, the 2nd January 2026 (both days inclusive with suffix holidays i.e. Saturday, the 3rd January 2026 & Sunday, the 4th January 2026)** for the Principal Seat at Bombay and Benches at Nagpur, Aurangabad, High Court of Bombay at Goa and Circuit Bench at Kolhapur.

(A)

BOMBAY

1st Part

From 25.12.2025 To 30.12.2025

Sr. No.	Name of the Hon'ble Judge
1	**From 25.12.2025 To 30.12.2025** ORIGINAL SIDE/APPELLATE SIDE The Bench Presided over by **THE HON'BLE SHRI JUSTICE ASHWIN D. BHOBE** will take up the matters pertaining to **Division Bench** (as per Chapter I, Rule 5 of the Bombay High Court, Appellate Side Rules, 1960) and (as per Chapter II, Rule 31 A of the Bombay High Court, Original Side Rules, 1980)

2	**From 25.12.2025 To 27.12.2025** SINGLE BENCH (O.S./A.S.) **(CIVIL)** Presided over by **THE HON'BLE SHRI JUSTICE ADVAIT M. SETHNA**
3	**From 28.12.2025 To 30.12.2025** SINGLE BENCH (O.S./A.S.) **(CIVIL)** Presided over by **THE HON'BLE SHRI JUSTICE ASHWIN D. BHOBE** **Note :** After Division Bench work is over, the Hon'ble Shri Justice ASHWIN D. BHOBE, will take up Single Bench (O.S.)/(A.S.)-CIVIL matters, if any.
4	**From 25.12.2025 To 30.12.2025** SINGLE BENCH **(CRIMINAL)** Presided over by **THE HON'BLE SHRI JUSTICE RANJITSINHA R. BHONSALE**

2nd Part

From 31.12.2025 To 04.01.2026

Sr. No.	Name of the Hon'ble Judge
1	**From 31.12.2025 To 04.01.2026** ORIGINAL SIDE/APPELLATE SIDE The Bench Presided over by **THE HON'BLE SHRI JUSTICE SANDESH D. PATIL** will take up the matters pertaining to **Division Bench** (as per Chapter I, Rule 5 of the Bombay High Court, Appellate Side Rules, 1960) and (as per Chapter II, Rule 31 A of the Bombay High Court, Original Side Rules, 1980)

2	**From 31.12.2025 To 04.01.2026** SINGLE BENCH **(CRIMINAL)** Presided over by **THE HON'BLE SHRI JUSTICE SANDESH D. PATIL** **Note :** After Division Bench work is over, the Hon'ble Shri Justice SANDESH D. PATIL, will take up Single Bench (CRIMINAL) matters, if any.
3	**From 31.12.2025 To 02.01.2026** SINGLE BENCH (O.S./A.S.) **(CIVIL)** Presided over by **THE HON'BLE SHRI JUSTICE SANDESH D. PATIL** **Note :** After Division Bench work is over, the Hon'ble Shri Justice SANDESH D. PATIL, will take up Single Bench (O.S./A.S.-(CIVIL) matters, if any
4	**On 03.01.2025 And 04.01.2026** SINGLE BENCH (O.S./A.S.) **(CIVIL)** Presided over by **THE HON'BLE Ms. JUSTICE AARTI A. SATHE**

(B)

NAGPUR BENCH

1st Part

From 25.12.2025 To 30.12.2025

Sr. No.	Name of the Hon'ble Judge
1	**THE HON'BLE SHRI JUSTICE RAJ D. WAKODE**

2nd Part

From 31.12.2025 To 04.01.2026

Sr. No.	Name of the Hon'ble Judge
2	**THE HON'BLE SHRI JUSTICE ROHIT W. JOSHI**

(C)

AURANGABAD BENCH

1st Part

From 25.12.2025 To 30.12.2025

Sr. No.	Name of the Hon'ble Judge
1	**THE HON'BLE SHRI JUSTICE MEHROZ K. PATHAN**

2nd Part

From 31.12.2025 To 04.01.2026

Sr. No.	Name of the Hon'ble Judge
2	**THE HON'BLE SHRI JUSTICE ABASAHEB D. SHINDE**

(D)

GOA

1st Part

From 25.12.2025 To 30.12.2025

Sr. No.	Name of the Hon'ble Judge
1	**Through Video Conferencing (V.C.) before the Hon'ble Vacation Judges nominated at the Principal Seat at Bombay**

2nd Part

From 31.12.2025 To 04.01.2026

Sr. No.	Name of the Hon'ble Judge
2	**THE HON'BLE SHRI JUSTICE JITENDRA JAIN**

(E)

CIRCUIT BENCH AT KOLHAPUR

1st Part

From 25.12.2025 To 30.12.2025

Sr. No.	Name of the Hon'ble Judge
1	**THE HON'BLE SHRI JUSTICE JITENDRA JAIN**

2nd Part
From 31.12.2025 To 04.01.2026

Sr. No.	Name of the Hon'ble Judge
2	**Through Video Conferencing (V.C.) before the Hon'ble Vacation Judges nominated at the Principal Seat at Bombay**

AND

(F) All pending matters and matters to be filed in future relating to strike down Rule XII of the Maharashtra Zilla Parishad and Panchayat Samiti (Manner and Rotation of Reservation of Seats) Rules, 2025, Election to Municipal Corporations and all other local bodies pertaining to the Principal Seat at Bombay and Benches at Nagpur, Aurangabad, High Court of Bombay at Goa and Circuit Bench at Kolhapur shall be placed before **THE HON'BLE SHRI JUSTICE RAVINDRA V. GHUGE** during the Christmas Vacation commencing from **25.12.2025 to 04.01.2026.**

By Order

Date : 24th December 2025

Sd/-
(A.H. Laddhad)
Prothonotary & Sr. Master,
High Court (O.S.), Bombay

Sd/-
(S.R. Agrawal)
Registrar (Judl.-II)
High Court (A.S.), Bombay